## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

# LOK SABHA UNSTARRED QUESTION NO.2113 TO BE ANSWERED ON 02.12.2019

### **School Dropout**

### 2113. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the percentage of students who passed out of tenth class at present in each State;

(b) the States in which dropout percentage is maximum;

(c) the percentage of students who dropped out from schools during the last three years; and

(d) the steps taken/proposed to be taken by the Government to reduce dropout percentage?

#### ANSWER

### MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a): As per Unified District Information on School Education (UDISE) 2017-18(provisional), State-wise details of percentage of students who passed out 10th class in 2016-17 is at Annexure.

(b): As per UDISE 2017-18 (provisional), the Annual average drop-out rate is 4% at elementary level and the States which have an annual average dropout rate higher than 4% are Arunachal Pradesh, Assam, Bihar, Madhya Pradesh, Mizoram, Nagaland, Odisha, Tamil Nadu and Uttar Pradesh

(c): As per UDISE 2017-18 (provisional), the annual average drop-out rate at elementary level during the years 2015-16, 2016-17 and 2017-18 is 4.1, 6.1 and 4.0 respectively.

(d): Samagra Shiksha- an integrated Centrally Sponsored Scheme for school education envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education for all. Under the scheme, financial assistance is provided to States and UTs for undertaking various activities to increase universal access and reduce dropout rate including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of residential schools/hostels, free uniforms, free text books, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. Also, mid-day meal is provided to students at the elementary level of education. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, to an elementary education in the neighbourhood school.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2113 TO BE ANSWERED ON 02.12.2019 ASKED BY HON'BLE MP SHRI RAJESHBHAI CHUDASAMA REGARDING "SCHOOL DROPOUT"

State/UT	Percentage of Students who passed out 10th class- 2016-17
	Class Xth Pass %
Andaman & Nicobar Islands	99.34
Andhra Pradesh	100.00
Arunachal Pradesh	87.97
Assam	58.12
Bihar	51.41
Chandigarh	92.25
Chhattisgarh	58.87
Dadra & Nagar Haveli	48.50
Daman & Diu	48.11
Delhi	95.24
Goa	93.19
Gujarat	70.40
Haryana	65.59
Himachal Pradesh	77.10
Jammu And Kashmir	69.00
Jharkhand	72.44
Karnataka	NR
Kerala	96.62
Lakshadweep	NR
Madhya Pradesh	64.12
Maharashtra	88.27
Manipur	83.73
Meghalaya	79.76
Mizoram	75.57
Nagaland	86.00
Odisha	86.24
Puducherry	100.00
Punjab	77.62
Rajasthan	82.57
Sikkim	90.28
Tamil Nadu	93.85
Telangana	89.13
Tripura	66.11
Uttar Pradesh	80.22
Uttarakhand	77.88
West Bengal	84.41